

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2014**

**Dated: 26<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**D. Subrahmanya Bhat .... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ananthanarayan MG

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg for R-1

Mr. B.C. Thiruvengadam Revathi T  
Ms. Revathi P  
Mr. Ravi Agrawal for R-2

**ORDER**

List the matter on **27.02.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**